

B  
C.A.No. 3745 OF 2002

ITEM No.101

Court No. 1

SECTION XIV

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No. 3745 of 2002

Chiranji Lal (D) by LRs.... Appellant(s)

vs.

Hari Das (D) by LRs.... Respondent(s)

Date: 05/04/2005 This/These matter(s) was/were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE Y.K. SABHARWAL  
HON'BLE MR. JUSTICE G.P. MATHUR

For Appellant (s)Mr. K N Bhat, Sr. Adv.  
Mr. R N Verma, Adv.  
Mr. M K Verma, Adv.  
Mr. R S Rana, Adv.

For Respondent (s)Mr. Jaspal Singh, Sr. Adv.  
Ms. Jayashree Wad, Adv.  
Mr. Ashish Wad, Adv.  
Mr. Neeraj Kumar, Adv.  
Ms. Surabhi Madan, Adv.

UPON hearing counsel the Court made the following  
O R D E R

Mr. K N Bhat, learned senior counsel appearing for the appellants commenced arguments at 2.30 P.M. and concluded at 3.30 P.M. Thereafter, Ms. J S Wad, learned counsel appearing for the respondents addressed the Court for 10 minutes. Thereafter, Mr. Jaspal Singh, learned senior counsel joined the arguments on behalf of the respondents and concluded at 4.00 P.M.

Judgment reserved.

(D.P. WALIA)  
COURT MASTER

(RADHA R. BHATIA)  
COURT MASTER